

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-122
IB-3475(ND)/2019

IN THE MATTER OF:

M/s. Ardiv International LLP.

Vs.

M/s Innovative Textiles Ltd. &Anr.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 31.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Saket Gupta, Advocate.

ORDER

Counsels for both the sides are present. It is submitted that there is possibility of settlement between the parties. The parties are at liberty to work out the terms of the settlement.

List the matter on 7th May, 2021.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)